

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1742

ANSWERED ON:03.12.2014

FSSAI CERTIFICATE

Pandey Shri Ravindra Kumar;Pradhan Shri Nagendra Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to make it mandatory for the kitchens preparing food for Mid-day-meal to provide meals as per the Food Safety Standard Authority of India's guidelines;
- (b) if so, the details in this regard;
- (c) the number of Mid-day-meal kitchens which obtained FSSAI certificate, State-wise so far; and
- (d) the time by which remaining kitchens are likely to obtain such certificate?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The food safety standards defined in the Food Safety and Standards Authority Act are applicable to all the kitchens serving hot cooked meal to the children under Mid Day Meal Scheme.

(c) & (d): The Food Safety and Standards Authority of India has written to all the State Food Commissioners for active and passive surveillance of the Mid Day Meal Scheme.